

1	2	3	4	5
Jammu & Kashmir	13.02	—	5.00	—
Karnataka	225.845	45.30	9.88	119.82
Kerala	29.07	22.50	23.32	71.96
Madhya Pradesh	—	101.88	13.45	—
Maharashtra	9.34	30.25	7.08	—
Manipur	23.01	—	5.00	—
Meghalaya	—	—	—	2.39
Mizoram	4.60	8.36	—	—
Nagaland	4.31	—	10.00	6.08
Orissa	6.12	28.37	8.50	—
Punjab	—	—	2.50	—
Rajasthan	42.075	120.395	21.61	—
Sikkim	15.29	—	18.16	—
Tamil Nadu	23.90	24.26	3.40	25.75
Tripura	—	—	11.57	—
Uttar Pradesh	85.995	102.705	22.34	81.80
West Bengal	39.31	52.81	38.585	62.76
Andaman & Nicobar Islands	1.68	—	—	—
Total	652.375	693.915	236.693	395.37

[Translation]

Sugar Mill in Madhya Pradesh

499. SHRI PUNNU LAL MOHLE : Will the Minister of FOOD be pleased to state :

(a) whether any proposal is under consideration of the Government for setting up a sugar mill in Pandaria Block of Bilaspur district in Madhya Pradesh;

(b) if so, the details thereof;

(c) whether the Government have received letters from the Members of Parliament and the Legislative Assembly for setting up a sugar mill in the said area; and

(d) if so, the action taken by the Government in the matter ?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : (a) and (b) an industrial licence application has been received through the Ministry of Industry from Sh. Rekh Chand Jain of M/s. Arihant Sales and Services Private Limited for establishment of a new sugar factory of Mungeli/Pandaria District, Bilaspur (Madhya Pradesh).

(c) and (d) Ministry of Food has go far not received any letter from the Members of Parliament and the Legislative Assembly in regard to the above proposal.

[English]

High level Commission for N.E. States

500. SHRI JAG MOHAN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Government had constituted a high level Commission to study the deficiencies of infrastructural facilities and basic minimum services in the North Eastern States;

(b) if so, whether the Commission has submitted its recommendations;

(c) if so, the main recommendations thereof; and

(d) the decisions of the Government on these recommendations ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) Yes, Sir.